

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/40246/2025 BLAPL/100/2026	BABULA BEHERA @ NIKU @ BABUL BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	PAHALA /445 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003392/2025
2	D-BLAPL/38957/2025 BLAPL/101/2026	GANA @ SANJIB KUMAR DEHURY @ SANJIB KU DEHURI VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	BAISINGA /398 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000916/2025
3	D-BLAPL/39741/2025 BLAPL/52/2026	SURESH CHANDRA NAYAK VS REPUBLIC OF INDIA (CBI)	BIBHUTI BHUSAN CHOUDHURY VS	S.P.(CID-CRL),CUTTACK /7 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001564/2025
4	D-BLAPL/39468/2025 BLAPL/53/2026	SANU @ SANUJ NAYAK@ SANUJA NAYAK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	KOTOAGARH /41 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000024/2024
5	D-BLAPL/39884/2025 BLAPL/54/2026	MD SAIM ALAM VS STATE OF ODISHA	ANITA DASH VS	BISRA /120 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000039/2025
6	D-BLAPL/39978/2025 BLAPL/55/2026	RAJKUMAR LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /316 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002063/2025
7	D-BLAPL/39232/2025 BLAPL/56/2026	HAFIZ KHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ASTARANGA /21 /2024 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000063/2025
8	D-BLAPL/40386/2025 BLAPL/57/2026	BRAHMANANDA PARIDA @ SUDARSAN PARIDA @ BRAMHANANDA PARIDA VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	RASOL /292 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000817/2024
9	D-BLAPL/40460/2025 BLAPL/58/2026	MADAN BARIHA VS STATE OF ODISHA	SANKET TRIVEDY VS	PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000054/2025
10	D-BLAPL/40829/2025 BLAPL/59/2026	MADHUSUDAN BISWAL VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /411 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000539/2025
11	D-BLAPL/40576/2025 BLAPL/60/2026	RAJU SINGH @ RAJU SING VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /828 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000321/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/40540/2025 BLAPL/61/2026	JITENDRIYA JAGAT VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000171/2025
13	D-BLAPL/12/2026 BLAPL/62/2026	BANTU @ MANGALA SING VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /769 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001477/2025
14	D-BLAPL/40542/2025 BLAPL/63/2026	ARUN NISHAD @ ARUN VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	G.R.P.S.,SAMBALPUR /155 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000175/2025
15	D-BLAPL/40774/2025 BLAPL/64/2026	YEDURU RAJU @ Y. RAJU VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /276 /2025 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000445/2024
16	D-BLAPL/22/2026 BLAPL/65/2026	JINUNGA MALLICK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000032/2025
17	D-BLAPL/39744/2025 BLAPL/66/2026	RAJ MOHAN PRASAD VS STATE OF ODISHA	BISHNUBRATA SINGH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BALASORE(Baleshwar) CT/0000758/2023
18	D-BLAPL/40204/2025 BLAPL/67/2026	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOUDH /21 /2011 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000001/2011
19	D-BLAPL/25/2026 BLAPL/68/2026	SAGAR LENKA @ SAGAR KUMAR LENKA VS STATE OF ODISHA	KASINATH PATTNAIK VS	BARANGA /345 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001003/2025
20	D-BLAPL/40338/2025 BLAPL/69/2026	DEBASISH SENAPATI VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	KHURDA SADAR /272 /2025 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000558/2025
21	D-BLAPL/28/2026 BLAPL/70/2026	NILA MOHAKUD VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /227 /2023 A.D.J.,KARANJIA(Mayurbhanj) ST/0000015/2024
22	D-BLAPL/35/2026 BLAPL/71/2026	RAVI HANTAL @ VANTHALA RAVI @ V. RAVI VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /177 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000195/2023
23	D-BLAPL/39964/2025	SANKAR BEHERA	SAMARESH PATTNAIK	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/72/2026	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/000012/2025
24	D-BLAPL/41/2026 BLAPL/73/2026	CHANDAN KUMAR SETHI VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	PATTAMUNDAI MODEL /274 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAI GR/0000597/2025
25	D-BLAPL/40652/2025 BLAPL/74/2026	BHUBANI HATI @ BHUBNA HATI VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /376 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000501/2025
26	D-BLAPL/59/2026 BLAPL/75/2026	SANTANU KALATA @ KALTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /120 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000124/2025
27	D-BLAPL/40764/2025 BLAPL/76/2026	BULU @ RANJIT PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000079/2024
28	D-BLAPL/39/2026 BLAPL/77/2026	DAMBARU GOUDA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	DIGAPAHANDI /144 /2017 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000019/2017
29	D-BLAPL/62/2026 BLAPL/78/2026	NABIN KHILLO @ KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /139 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000081/2025
30	D-BLAPL/75/2026 BLAPL/79/2026	GANESH BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /259 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar) Spl/0000054/2025
31	D-BLAPL/77/2026 BLAPL/80/2026	SK. SALIM @ HABIB @ AJI VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /499 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0001158/2025
32	D-BLAPL/65/2026 BLAPL/81/2026	MATHU KARAD VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000029/2025
33	D-BLAPL/68/2026 BLAPL/82/2026	RUPESH SINGH BHESRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /178 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000042/2025
34	D-BLAPL/54/2026 BLAPL/83/2026	PICHU @ SRIKANTA NAYAK @ NAIK VS	BIKASH KARNA VS	GHANTAPADA /58 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

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35	D-BLAPL/40127/2025 BLAPL/84/2026	STATE OF ODISHA MD. ADIL VS STATE OF ODISHA	SITIKANT MISHRA VS	Spl/0000102/2025 CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul) GR/0001319/2025
36	D-BLAPL/40459/2025 BLAPL/85/2026	NIRANJAN BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SOHELLA /367 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000586/2025
37	D-BLAPL/83/2026 BLAPL/86/2026	SUNIL NAG VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /228 /2025 A.D.J.,SONEPUR(Sonepur) Spl/0000028/2025
38	D-BLAPL/69/2026 BLAPL/87/2026	TUTU DALAI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BELLAGUNTHA /588 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0002216/2025
39	D-BLAPL/85/2026 BLAPL/88/2026	MENAKA SWAIN VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /250 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000103/2025
40	D-BLAPL/94/2026 BLAPL/89/2026	TARUN KUMAR JENA VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000024/2025
41	D-BLAPL/38905/2025 BLAPL/90/2026	RAKESH KUMAR JENA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	JALESWAR /574 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000036/2025
42	D-BLAPL/104/2026 BLAPL/91/2026	SAMIR MALLICK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DARINGBADI /183 /2025 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000252/2025
43	D-BLAPL/103/2026 BLAPL/92/2026	G. SHANKAR VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000066/2025
44	D-BLAPL/109/2026 BLAPL/93/2026	RASMI RANJAN SAHOO VS STATE OF ODISHA	SEPHALEE DAS VS	DHENKANAL TOWN /471 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000016/2025
45	D-BLAPL/158/2026 BLAPL/94/2026	P. MOHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	ASKA /347 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000010/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

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46	D-BLAPL/71/2026 BLAPL/95/2026	BIRENDRA KUMAR SASTRI VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /425 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0002042/2025
47	D-BLAPL/162/2026 BLAPL/96/2026	GURUKRUPA BADASETH VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /158 /2025 JMFC, KOTAGARH(Kandhamal) CT/0000153/2025
48	D-BLAPL/40267/2025 BLAPL/97/2026	KAILASH NAYAK VS STATE OF ODISHA	BIJAY SWAIN VS	KHAMAR /460 /2025 S.D.J.M.,PALLAHARA(Anugul) GR/0000837/2025
49	D-BLAPL/121/2026 BLAPL/98/2026	SAKHANATH RAY VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000074/2025
50	D-BLAPL/128/2026 BLAPL/99/2026	SAMUEL DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
51	D-CMAPL/49439/2025 CMAPL/1/2026	NABIN KUMAR PANDA VS ASSISTANT GENERAL MANAGER REGION -II, STATE BANK OF INDIA ,GANJAM	AJAYA KUMAR DASH VS	// () //
52	D-CMAPL/55462/2025 CMAPL/2/2026	SURESH KUMAR MOHANTY VS CHAIRMAN-CUM-MANAGING DIRECTOR,(OFDC), ORISSA FOREST DEVELOPMENT CORPORATION LTD,BBSR	GYANENDRA KUMAR TRIPATHY VS	// () //
53	D-CMP/54674/2025 CMP/14/2026	PRAMOD KUMAR DAS VS SULOCHANA SAHOO	GOPINATH MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000038/2023
54	D-CMP/53987/2025 CMP/15/2026	BISWANATH GIRI VS KASHINATH GIRI	ARIJEET MISHRA VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU IA/0000014/2020
55	D-CMP/50291/2025 CMP/16/2026	SURENDRA BEHERA VS DHANESWAR BEHERA	BIBHUTI BHUSAN SWAIN VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000755/2011
56	D-CMP/53767/2025 CMP/17/2026	RAMESH CHANDRA GANDHI VS KRISHNA KOTECHA DEAD	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000050/2019
57	D-CMP/51821/2025	SIMANCHAL PATTNAIK	LALIT KUMAR MAHARANA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/18/2026	VS PRADEEP KUMAR PATNAIK	VS	2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000202/2022
58	D-CMP/194/2026 CMP/19/2026	RABINDRA KUMAR PRADHAN @ RABINDRA PRADHAN VS PURNA CHANDRA GOUDA	JAGANNATH BHUYAN VS	// CIVIL JUDGE (SD),BHANJANAGAR(Gan CS/0000092/2018
59	D-CMP/53768/2025 CMP/20/2026	RAMESH CHANDRA GANDHI VS KRISHNA KOTTECHA DEAD	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000051/2019
60	D-CMP/53872/2025 CMP/21/2026	JADURAJ MENDELI @ MENDELI VS SNEHALATA MENDELI	RAMA CHANDRA RATH VS	// CIVIL JUDGE(SD)-CUM-A.S.J (WOMENS CS/0000123/2012
61	D-CMP/412/2026 CMP/22/2026	ASTAM KUMBHAR VS BRAHMA KUMBHAR	BUDHIRAM DAS VS	// () //
62	D-CMP/54760/2025 CMP/23/2026	BALLAVI NAIK VS KAILASH NAIK	DEBASISH SAMAL VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda LA/0000317/2013
63	D-CONTC/55197/2025 CONTC/100/2026	YUDHISTIRA BEHERA VS DEORANJAN KUMAR SINGH,IAS	ADV VS	// () //
64	D-CONTC/55488/2025 CONTC/101/2026	ODISHA GRAMYA BANK, DHENKANAL VS BENUDHAR DASH, MANAGER ELECTRICAL, CESU,DHENKANAL ELECTRICAL DIVISION	AUROVINDA MOHANTY VS	// () //
65	D-CONTC/55493/2025 CONTC/102/2026	ODISHA GRAMYA BANK, DHENKANAL BRANCH VS DEBASIS SAHOO, ACCOUNTS OFFICER,DHENKANAL	AUROVINDA MOHANTY VS	// () //
66	D-CONTC/40727/2025 CONTC/103/2026	SWETA KU. SETH VS MANOJ AHUJA,IAS	GOKULANANDA SAHU VS	// () //
67	D-CONTC/53970/2025 CONTC/104/2026	AJIT KUMAR MISHRA VS ARAVIND AGRAWAL, IAS	SOUGAT DASH VS	// () //
68	D-CONTC/54012/2025 CONTC/105/2026	PRALAYA KUMAR ACHARYA VS	KAIBALYA PANDA VS	// ()

ORISSA HIGH COURT

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69	D-CONTC/54072/2025 CONTC/106/2026	CHANCHAL RANA, IAS DHARMENDRA KUMAR SAHOO VS SUB COLLECTOR, JAJPUR	TAPAN MISHRA VS	// // 0 //
70	D-CONTC/54083/2025 CONTC/107/2026	SARADA PRASANNA PANDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SADASIVA PATRA (1) VS	// 0 //
71	D-CONTC/53420/2025 CONTC/55/2026	SURYAKANTA MOHANTY VS USHA PADHEE, IAS	ADV. VS	// 0 //
72	D-CONTC/53838/2025 CONTC/56/2026	PANCHANAN BEHERA VS DR. NOONSAVATH THIRUMALA NAIK, IAS	AKSHAYA KUMAR DORA VS	// 0 //
73	D-CONTC/53913/2025 CONTC/57/2026	SAFET KUMAR DASH VS RAMAKRUSHNA MISHRA, OAS	KIRAN KUMAR PATEL VS	// 0 //
74	D-CONTC/53940/2025 CONTC/58/2026	DURGA PRASAD NAYAK VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// 0 //
75	D-CONTC/54019/2025 CONTC/59/2026	KANCHAN RAM VS RAKESH KUMAR PANDA, TAHASILDAR, BARBIL, KEONJHAR	DEBENDRA KUMAR DHAR VS	// 0 //
76	D-CONTC/54053/2025 CONTC/60/2026	PABITRA BEHERA VS ABDAAL M.AKHTAR, IAS	ADV. VS	// 0 //
77	D-CONTC/54310/2025 CONTC/61/2026	AKSHYA PRADHAN VS ARAVIND AGRAWAL, I.A.S	MANMEET SING ARORA VS	// 0 //
78	D-CONTC/54321/2025 CONTC/62/2026	SURATH DHAL VS RAJKISHORE JENA,OAS	ADV. VS	// 0 //
79	D-CONTC/54325/2025 CONTC/63/2026	BHARAT KUMAR SAHOO VS VED BHUSAN, IAS	JAJATI KESHARI KHUNTIA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

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80	D-CONTC/54488/2025 CONTC/64/2026	DR.PRASHANA KUMAR PRUSTY VS SURESH KUMAR VASISHST, IAS	SWYOM PRABHU JENA VS	// 0 //
81	D-CONTC/54492/2025 CONTC/65/2026	DR.K.PARTHA SARATHI DORA VS SURESH KUMAR VASISHIST, IAS	SWYOM PRABHU JENA VS	// 0 //
82	D-CONTC/54505/2025 CONTC/66/2026	DR. RASHMI RANJAN DASH VS SURESH KUMAR VASISHIST, I.A.S.	SWYOM PRABHU JENA VS	// 0 //
83	D-CONTC/54507/2025 CONTC/67/2026	DR. BHUBAN MOHAN SAHOO VS SURESH KUMAR VASISHIST, I.A.S.	SWYOM PRABHU JENA VS	// 0 //
84	D-CONTC/54510/2025 CONTC/68/2026	DR. DEBABRATA MOHAPATRA VS SURESH KUMAR VASISHIST, I.A.S.	SWYOM PRABHU JENA VS	// 0 //
85	D-CONTC/54511/2025 CONTC/69/2026	DR. SOUMYA RANJAN MOHANTY VS SURESH KUMAR VASISHIST, I.A.S.	SWYOM PRABHU JENA VS	// 0 //
86	D-CONTC/54616/2025 CONTC/70/2026	DR.MANOJ KUMAR SADUAL VS DR.SWATI MISHRA, O.A.S	ADV. VS	// 0 //
87	D-CONTC/55126/2025 CONTC/71/2026	BIREN JENA VS P.ANVESHA REDDY, IAS	ADV. VS	// 0 //
88	D-CONTC/55132/2025 CONTC/72/2026	PURNA CHANDRA JENA VS KIRANDEEP KAUR SAHOTA, IAS	ADV. VS	// 0 //
89	D-CONTC/55361/2025 CONTC/73/2026	TAPAN KUMAR SAHU VS BASANTA SOREN, EXECUTIVE ENGINEER, MINOR IRRIGATION DIVISION, ANGUL	ADV. VS	// 0 //
90	D-CONTC/55504/2025 CONTC/74/2026	SAROJA KUMAR SAHOO VS CHITTARANJAN PANDEY, D.E.O, NAYAGARH	ADV. VS	// 0 //
91	D-CONTC/55509/2025	JUGAL KISHOR MAHARTHA	SANGRAM JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/75/2026	VS	VS	0
		ARVIND AGRAWAL, I.A.S		//
92	D-CONTC/51600/2025	TEJASHREE MISHRA	ADV.	//
	CONTC/76/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
93	D-CONTC/52238/2025	SANKAR BINDHANI	ADV.	//
	CONTC/77/2026	VS	VS	0
		SURYA KUMAR NAYAK, OAS		//
94	D-CONTC/53847/2025	RAMESH CHANDRA NANDA	ADV	//
	CONTC/78/2026	VS	VS	0
		SATYABRATA SAHU, ADDL CHIEF SECRETARY , FOREST ENVIRONMENT AND CLIMATE CHANGE DEPTT.		//
95	D-CONTC/53849/2025	SURABALA NAYAK	ADV	//
	CONTC/79/2026	VS	VS	0
		ARABIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
96	D-CONTC/54058/2025	PURNA CHANDRA MEHER	NIHAL RATH	//
	CONTC/80/2026	VS	VS	0
		PRATAP CHANDRA MOHANTY, DISTRICT WELFARE OFFICER, BALANGIR COLLECTORATE, BALANGIR		//
97	D-CONTC/54535/2025	DR.MOHAN MANIA	SWYOM PRABHU JENA	//
	CONTC/81/2026	VS	VS	0
		SURESH KUMAR VASISHIST, IAS		//
98	D-CONTC/54541/2025	DR.SISIR KUMAR SAHU	ADV.	//
	CONTC/82/2026	VS	VS	0
		SURESH KUMAR VASISHST, IAS		//
99	D-CONTC/55154/2025	KAILASH NAIK	ADV	//
	CONTC/83/2026	VS	VS	0
		V. KEERTHI VASAN,IAS		//
100	D-CONTC/55353/2025	SURESH CHANDRA BEHERA	ADV.	//
	CONTC/84/2026	VS	VS	0
		SURESH KUMAR VASHISHTH,IAS		//
101	D-CONTC/60/2026	DR. SASMITA KUMARI PADHY	ADV.	//
	CONTC/85/2026	VS	VS	0
		DIPAK KUMAR SAHOO, VICE CHANCELLOR, SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR		//
102	D-CONTC/64/2026	DITIKRISHANA PRADHAN	ADV.	//
	CONTC/86/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/70/2026 CONTC/87/2026	DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARKETING BOARD,KHORDHA KHETRABASI PRADHAN VS	ADV. VS	// // ()
104	D-CONTC/76/2026 CONTC/88/2026	DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARKETING BOARD,KHORDHA RANJAN KUMAR PRADHAN VS	ADV. VS	// // ()
105	D-CONTC/77/2026 CONTC/89/2026	DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARKETING BOARD,KHORDHA RAMESH CHANDRA PRADHAN VS	ADV. VS	// // ()
106	D-CONTC/82/2026 CONTC/90/2026	DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARKETING BOARD,BBSR,KHORDHA SARAT CHANDRA MAHANTA VS	ADV. VS	// // ()
107	D-CONTC/112/2026 CONTC/91/2026	BISWADEEP SINGH,EXECUTIVE ENGINEER,KEONJHAR IRRIGATION DIVISION,MANDUA,KEONJHAR TUSAR KANTA MAJHI VS	ADV. VS	// // ()
108	D-CONTC/53703/2025 CONTC/92/2026	ASHUTOSH KULKARNI, I.A.S. JAMBESWAR NAYAK VS	ADV. VS	// // ()
109	D-CONTC/52234/2025 CONTC/93/2026	DEBASISH NAYAK, OAS NIMAI MADULI @ MUDULI VS	ADV. VS	// // ()
110	D-CONTC/53192/2025 CONTC/94/2026	SURYA KUMAR NAYAK, OAS KAILASH CHANDRA MOHANTY VS	LAXMAN BHOI VS	// // ()
111	D-CONTC/54023/2025 CONTC/95/2026	MALAYA RANJAN RAY, B.D.O BANKI BELAMANI DEI VS	NILA MADHAB PRAHARAJ VS	// // ()
112	D-CONTC/54627/2025 CONTC/96/2026	GIRISH S. N, IAS BABURAM MALLIK VS	ADV. VS	// // ()
113	D-CONTC/55037/2025 CONTC/97/2026	DIBYA JYOTI PARIDA, IAS UMESH KUMAR DAS VS	ADV. VS	// // ()
		SURENDRA KUMAR, IAS		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/55039/2025 CONTC/98/2026	MUKUNDA PRASAD MALLICK VS SURENDRA KUMAR, IAS	ADV. VS	// ()
115	D-CONTC/55044/2025 CONTC/99/2026	SADANANDA NAYAK VS GIRIDHARA, B.E.O, KASHINAGAR	ADV. VS	// ()
116	D-CONTR/37339/2025 CONTR/1/2026	HIMANSHU PATEL VS AMRITAPAL KAUR,SUPERINTENDENT OF POLICE,SUNDARGARH	ADV. VS	//0 ()
117	D-CRLA/40284/2025 CRLA/10/2026	SAILENDRA MAHARANA@PINKU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MANCHESWAR P.S. /313 /2024 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000349/2024
118	D-CRLA/40522/2025 CRLA/11/2026	SANGRAM BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /268 /2025 A.D.J,PATNAGARH(Balangir) Spl/0000030/2025
119	D-CRLA/40574/2025 CRLA/12/2026	CHANDAN MAJHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /91 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000047/2022
120	D-CRLA/40633/2025 CRLA/13/2026	RAHUL SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PURI SADAR /552 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000056/2025
121	D-CRLA/40727/2025 CRLA/14/2026	SAYED IMTIAZ VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SPL.TASK FORCE /7 /2022 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000091/2022
122	D-CRLA/40848/2025 CRLA/15/2026	SUJIT KUMAR NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BALIANTA P.S. /415 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000474/2025
123	D-CRLA/40372/2025 CRLA/16/2026	JAGAN MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TANGI /96 /2024 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000079/2024
124	D-CRLA/40547/2025 CRLA/17/2026	P.SUNDAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	//0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR 2(A)CC/0000009/2025
125	D-CRLA/38041/2025	SK.NASIRUDDIN	PRASANTA KU PANDA	BAHALDA /26 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/18/2026	VS STATE OF ODISHA	VS	AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000031/2023
126	D-CRLA/39455/2025 CRLA/19/2026	MOHAN NAIK VS STATE OF ODISHA	GYANA RANJAN MOHAPATRA VS	BHATILI /64 /2008 A.D.J.,BARGARH(Bargarh) CT/0000022/2009
127	D-CRLA/39263/2025 CRLA/20/2026	RANJANA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	REAMAL /9 /2018 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000049/2018
128	D-CRLA/40280/2025 CRLA/21/2026	JAGANNATH BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	NIKIRAI /121 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000022/2025
129	D-CRLA/40159/2025 CRLA/9/2026	RAJESH MALLIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MANGALPUR /33 /2025 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000015/2025
130	D-CRLLP/6/2026 CRLLP/4/2026	STATE OF ODISHA VS NIKIL KUMAR	AUROVINDA MOHANTY, A.S.C. VS	MOHANA /120 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj GR/0000035/2020
131	D-CRLLP/40771/2025 CRLLP/5/2026	STATE OF ODISHA VS UPI @ UPENDRA PRADHAN	PARTHA SARATHI NAYAK, A.G.A. VS	DIGAPAHANDI /159 /2017 A.D.J.,BERHAMPUR(Ganjam) ST/0000056/2018
132	D-CRLLP/40835/2025 CRLLP/6/2026	STATE OF ODISHA VS JAGANNATH DALEI	PARTHA SARATHI NAYAK, A.G.A. VS	PIPLI /108 /2017 S.D.J.M.,NIMAPARA(Puri) ST/0000001/2019
133	D-CRLLP/34916/2025 CRLLP/7/2026	STATE OF ODISHA VS SITA GIRI	SOBHAN PANIGRAHI (A.S.C) VS	NAYAKOT /34 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000025/2023
134	D-CRLMC/39176/2025 CRLMC/50/2026	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CHOUDWAR /163 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000265/2024
135	D-CRLMC/39265/2025 CRLMC/51/2026	RANJAN KUMAR SENAPATI VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /176 /2021 J.M.F.C,AUL(Kendrapara) GR/0000347/2021
136	D-CRLMC/40385/2025 CRLMC/52/2026	GUNANIDHI BHOI VS	BHABANI PRASAD SAMAL VS	BADAGODA P.S. /653 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/40413/2025 CRLMC/53/2026	STATE OF ODISHA HEMANTA DALAI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CT/0001306/2025 MARSHAGHAI /113 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000028/2025
138	D-CRLMC/40780/2025 CRLMC/54/2026	OMM@ABINASH DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /431 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000612/2025
139	D-CRLMC/38821/2025 CRLMC/55/2026	SIPU@DHARMESH PATRA@DHARMESWAR PATRA VS STATE OF ODISHA	ANAND JENA VS	CANTONMENT ROAD /115 /2004 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001736/2004
140	D-CRLMC/40316/2025 CRLMC/56/2026	BIDESI DAS VS STATE OF ODISHA	LALITENDU MISHRA VS	MAHILA P.S. BUXIBAZAR /88 /2018 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001770/2018
141	D-CRLMC/40343/2025 CRLMC/57/2026	JAY @ ADARSH SHARMA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BETNOTI /103 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000027/2022
142	D-CRLMC/40464/2025 CRLMC/58/2026	SURYAMANI SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIANTA P.S. /346 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000365/2022
143	D-CRLMC/40827/2025 CRLMC/59/2026	JAYANTA GAURAV TRIPATHY VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	BADAGODA P.S. /527 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000874/2023
144	D-CRLMC/73/2026 CRLMC/60/2026	AJAY KUMAR MISHRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	MARKAT NAGAR /97 /2017 J.M.F.C,CUTTACK(Cuttack) GR/0001423/2017
145	D-CRLMC/55/2026 CRLMC/61/2026	SANTANU KALATA @ KALTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /22 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000010/2025
146	D-CRLMC/112/2026 CRLMC/62/2026	AJAY KUMAR MISHRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	MARKAT NAGAR /118 /2016 J.M.F.C,CUTTACK(Cuttack) GR/0001873/2016
147	D-CRLMC/88/2026 CRLMC/63/2026	HEMANTA SUNA VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /56 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000077/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/39965/2025 CRLMC/64/2026	ASHOK KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /230 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000056/2025
149	D-CRLMC/40223/2025 CRLMC/65/2026	BALIA @ SWADHIN MALLIK @ BALARAM MALLICK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /168 /2018 ASST. SESSION JUDGE,RANPUR(Nayaga ST/0000069/2022
150	D-CRLMC/40483/2025 CRLMC/66/2026	CHUDAMANI SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHAPRAKHOL /52 /2003 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000237/2003
151	D-CRLMC/89/2026 CRLMC/67/2026	ANJAN KUMAR@ANJAN DANDAPAT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SINGLA /145 /2024 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000048/2024
152	D-CRLMC/176/2026 CRLMC/68/2026	SAMEER PATRA@SAMEER KUMAR PATRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DHARAMGARH /127 /2014 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH CT/0000369/2014
153	D-CRLMC/40231/2025 CRLMC/69/2026	RAJIB LOCHAN PANDA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	SORO /725 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001397/2025
154	D-CRLMC/40617/2025 CRLMC/70/2026	KAINA @ KALANDI BHOI VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	JAGATSINGPUR /66 /2007 ASST SESSIONS JUDGE (WOMENS), JAGATSINGPUR GR/0000203/2007
155	D-CRLMC/66/2026 CRLMC/71/2026	AKRURA MAJHI VS STATE OF ODISHA(VIG.)	SURAJ MOHANTY VS	VIGILANCE PS (BERHAMPUR) /10 /2025 SPECIAL JUDGE (VIGILANCE), PHULBA CT/0000003/2025
156	D-CRLMC/111/2026 CRLMC/72/2026	CHITTARANJAN SAHU VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000017/2025
157	D-CRLMC/332/2026 CRLMC/73/2026	DEBI PRASAD DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /171 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000103/2025
158	D-CRLMC/40758/2025 CRLMC/74/2026	MEENAKSHI MAHAPATRA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	BADAGODA P.S. /692 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001396/2025
159	D-CRLMP/39553/2025	SANJAY KUMAR SAHOO	RUDRA NARAYAN PARIJA	JAGATSINGPUR /286 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/2/2026	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/39894/2025 CRLMP/3/2026	JISAYA KARJEE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 () //
161	D-CRLMP/40162/2025 CRLMP/4/2026	RAMESH BHOI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //
162	D-CRLMP/37332/2025 CRLMP/5/2026	RAGHUNATH MAHALICK VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// DISTRICT & SESSIONS JUDGE,BHADRA
163	D-CRLMP/40062/2025 CRLMP/6/2026	BHAGABAN BISOYI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	ICC/000008/2025 PATTAPUR (ASKA) /384 /2025 () //
164	D-CRLMP/40767/2025 CRLMP/7/2026	ASWANI KUMAR MALLA VS STATE OF ODISHA	SWAYANSHU SATYAPARAGYAN SWAIN VS	JAGATPUR /542 /2025 () //
165	D-CRLREV/40717/2025 CRLREV/10/2026	SACHIDANANDA BHOLA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	//0 EXECUTIVE MAGISTRATE,BBSR(Khord
166	D-CRLREV/31/2026 CRLREV/11/2026	NILIMA ORAM @ LILI ORAM VS GEETA PAHADIA	AMIT PRASAD BOSE VS	CMC/0000657/2025 //0 DISTRICT & SESSIONS JUDGE,SUNDER
167	D-CRLREV/39813/2025 CRLREV/7/2026	DUKHU PUTEI VS STATE OF ODISHA	BISWAJIT NAYAK VS	CRREV/0000016/2023 SONEPUR /35 /2020 J.M.F.C.,SONEPUR(Sonepur) GR/0000031/2020
168	D-CRLREV/38715/2025 CRLREV/8/2026	SANTOSH KUMAR PATRA VS SUDANSTNA BEHERA	TAPAN KUMAR JENA SAMANTA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
169	D-CRLREV/39358/2025 CRLREV/9/2026	ALIBHARANI SABAT @ SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 PRESIDING OFFICER,O.P.I.D. COURT,BE
170	D-EXP/51482/2025 EXP/1/2026	BHAGIRATHI MOHARANA VS	ADV. VS	// CRA/0000003/2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-FAO/55333/2025 FAO/10/2026	ANU GARG, I.A.S. DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD,ANGUL VS JITENDRA KUMAR	SOMNATH ROY VS	// // COMMISSIONER EMPLOYEES'S COMPE EC/0000008/2025
172	D-FAO/43/2026 FAO/11/2026	JASOMATI MAJHI VS M/S. S.K. AGARWALLA,ANGUL	PRADEEP KUMAR MISHRA VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000010/2021
173	D-FAO/54832/2025 FAO/6/2026	MANAGING COMMITTEE OF VIJAY HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000097/2021
174	D-FAO/54857/2025 FAO/7/2026	SHUSHMA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000182/2024
175	D-FAO/55083/2025 FAO/8/2026	STATE OF ODISHA VS UPENDRANATH NAYAK	DEBRAJ MOHANTY,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000220/2019
176	D-FAO/107/2026 FAO/9/2026	ARATI PARIDA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000072/2025
177	D-MACA/54150/2025 MACA/30/2026	KASHINATH SAHOO VS KARTIKA JENA	DEBASISH PATNAIK VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000056/2022
178	D-MACA/55013/2025 MACA/31/2026	BIKRAM KESHARI DAS VS BIJAY KUMAR BEHERA	DURGA CHARAN DEY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000478/2019
179	D-MACA/19/2026 MACA/32/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK VS SAKUNTALA CHOUDHURY	GOPAL CHANDRA SAMANTARAY VS	// 7th M.A.C.T.,UDALA(Mayurbhanj) Mac/0000011/2025
180	D-MATA/55292/2025 MATA/10/2026	MUSTAQUE AHMAD VS MAMTAJ PARWEEN	PARTHA SARATHI NAYAK VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000078/2024
181	D-MATA/49559/2025 MATA/6/2026	AMBIKA KISHAN VS ROHIT KUMAR EKKA	GHANASHYAM MUDULI VS	// DISTRICT & SESSIONS JUDGE,SUNDER Mat/0000001/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MATA/53552/2025 MATA/7/2026	BIDHU PRASAD TRIPATHY VS ANNAPURNA MISHRA	PRADEEP KUMAR PANDA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000316/2022
183	D-MATA/55229/2025 MATA/8/2026	KHAGESWAR BABOO VS ARATI BABOO	SUSANTA KUMAR TRIPATHY VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000018/2025
184	D-MATA/35246/2025 MATA/9/2026	SOUVAGYALAXMI PRUSTY VS PRAFULLA KUMAR KHUNTIA	MANOJ KUMAR PANDA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000072/2017
185	D-OTAPL/54550/2025 OTAPL/1/2026	THE COMMISSIONER OF CGST AND CX, ROURKELA VS M/S PRO MINERALS PVT. LTD.,KEONJHAR	S.K.ROY CHOUDHURY,SR.S.C VS	// (//
186	D-RPFAM/52955/2025 RPFAM/4/2026	AKSHAY KUMAR SWAIN VS KABITA MANJARI SWAIN	SIDHARTH SANKAR MOHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000098/2023
187	D-RPFAM/471/2026 RPFAM/5/2026	SRIKANTA DAS VS MANISHA MUDULI	BIBHU PRASAD MOHANTY VS	// JUDGE, FAMILY COURT, SAMBALPUR(CRMC/0000051/2024
188	D-RSA/54481/2025 RSA/10/2026	BRAJA SUNDAR SAHOO VS STATE OF ODISHA	BASUDEV MISHRA VS	// A.D.J.,NAYAGARH(Nayagarh) Fao/0000003/2021
189	D-RSA/52272/2025 RSA/11/2026	SAMBHU NARAYAN SAHOO VS SANTOSH KUMAR JENA	PRADEEPTA KUMAR SWAIN VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000012/2025
190	D-RSA/54485/2025 RSA/12/2026	NANDA KISHORE SAHOO VS ANIL KAPOOR SAHOO	PRABIN DAS VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal) RFA/0000009/2024
191	D-RSA/111/2026 RSA/13/2026	HEMANTA KUMBHAR VS MANCHA BAG	PRATYUSHA NAIDU VS	// A.D.J.,TITILAGARH(Balangir) RFA/0000001/2025
192	D-RSA/47665/2025 RSA/5/2026	MAHESWAR BHATRA VS PADLAM BHATRA	DIPTI RANJAN BHOKTA VS	// DISTRICT & SESIONS JUDGE,JEYPORE(RFA/0000090/2022
193	D-RSA/50216/2025	LAXMIDHAR DAS	BANSHIDHAR SATAPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/6/2026	VS STATE OF ODISHA	VS	A.D.J.,KENDRAPARA(Kendrapara) RFA/0000034/2012
194	D-RSA/50857/2025 RSA/7/2026	MAHANTA GOUDA @ BEHERA VS JAMUNA PRADHAN @ PADHAN @ PIROI	BIKRAM RATH VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000001/2019
195	D-RSA/47389/2025 RSA/8/2026	GAVARA ANNAPURNA VS GAVARA RAMU	C. ANANDA RAO,SR.ADV. VS	// A.D.J.,PARALAKHEMUNDI(Gajapati) RFA/0000007/2018
196	D-RSA/53692/2025 RSA/9/2026	LILI PRADHAN @ SAHU VS SAROJ KUMAR DASH	SOURAV SUMAN BHUYAN VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/0000004/2019
197	D-RVWPET/53840/2025 RVWPET/1/2026	APARNNA BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //
198	D-RVWPET/55435/2025 RVWPET/2/2026	NIRUPAMA BAG VS TRAYANATH BAG	SUMIT KUMAR MOHANTY VS	// () //
199	D-RVWPET/390/2026 RVWPET/3/2026	BIRABAR BEHERA VS AKSHAYA KUMAR NAYAK	ADV. VS	// () //
200	D-RVWPET/52941/2025 RVWPET/4/2026	GOUTAM HALDAR VS NAMITARANI MANDAL	MAHESWAR MOHANTY VS	// () //
201	D-TRP(C)/55383/2025 TRP(C)/1/2026	BISWAMOHINI PATRA VS SUMIT KUMAR SWAIN	DURGA PRASAD JENA VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000458/2025
202	D-WA/54331/2025 WA/18/2026	STATE OF ODISHA VS SATYAJIT DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
203	D-WA/52821/2025 WA/19/2026	SARASWATI MALLICK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //
204	D-WA/55087/2025 WA/20/2026	SANTANU KUMAR SATPATHY VS	SANJIB MOHANTY VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/55086/2025 WA/21/2026	UTKAL UNIVERSITY, BHUBANESWAR PRAVAKAR MOHAPATRA VS UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// // 0 //
206	D-WA/53801/2025 WA/22/2026	STATE OF ODISHA VS KRISHNA KUMARI SAHOO	GYANALOKA MOHANTY, S.C VS	// 0 //
207	D-WA/46443/2025 WA/23/2026	ROJI JENA @ ROJI RAJ VS COLLECTOR, DHENKANAL	GOPAL KRUSHNA MOHANTY VS	// 0 //
208	D-WP(C)/53462/2025 WP(C)/159/2026	NIRANJAN KUMAR PANDA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
209	D-WP(C)/47612/2025 WP(C)/160/2026	SIBA NARAYAN DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
210	D-WP(C)/42643/2025 WP(C)/161/2026	SANGRAM KESHARI MOHANTY VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BHUBANESWAR	PRATIK DASH VS	// 0 //
211	D-WP(C)/48519/2025 WP(C)/162/2026	SUBASH CHANDRA SETHI VS STATE OF ODISHA	SPADAN SRICHANDAN VS	// 0 //
212	D-WP(C)/53458/2025 WP(C)/163/2026	PURNA CHANDRA PATRA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	PANCHANAN PANIGRAHI VS	// 0 //
213	D-WP(C)/53277/2025 WP(C)/164/2026	KUNDAN KUMAR VS UNION OF INDIA	AMAR MOHANTY VS	// 0 //
214	D-WP(C)/44143/2025 WP(C)/165/2026	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD, BBSR VS CHANDAN JENA	GIRIJA PRASAD DUTTA VS	// 0 //
215	D-WP(C)/53209/2025 WP(C)/166/2026	VILLAGERS OF BAHADAJHOLA, BAHADAJHOLA VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/48577/2025 WP(C)/167/2026	SUNAKAR BARIK VS STATE OF ODISHA	SPADAN SRICHANDAN VS	// 0 //
217	D-WP(C)/48307/2025 WP(C)/168/2026	LUDIMANI BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
218	D-WP(C)/50514/2025 WP(C)/169/2026	TANKADHAR MEHER VS STATE OF ODISHA	JYOTSNARANI RATH VS	// 0 //
219	D-WP(C)/55287/2025 WP(C)/170/2026	PUNIT KUMAR MALLIA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
220	D-WP(C)/55473/2025 WP(C)/171/2026	MANORANJAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
221	D-WP(C)/50617/2025 WP(C)/172/2026	SASWATI MISHRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
222	D-WP(C)/53137/2025 WP(C)/173/2026	SURJA NARAYAN SATPATHY VS REGISTRAR GENERAL, HIGH COURT OF ORISSA, CUTTACK	LALATENDU SAMAL VS	// 0 //
223	D-WP(C)/53341/2025 WP(C)/174/2026	GOLAPI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
224	D-WP(C)/52306/2025 WP(C)/175/2026	DURGA CHARAN SUNDARAY VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
225	D-WP(C)/53002/2025 WP(C)/176/2026	TAPAN KUMAR MAHAKUD VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
226	D-WP(C)/53343/2025 WP(C)/177/2026	PRAFULLA BHUTIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
227	D-WP(C)/53467/2025	TARANISEN JENA	RABI NARAYAN PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/178/2026	VS COLLECTOR, BHADRAK	VS	0 //
228	D-WP(C)/52865/2025 WP(C)/179/2026	BIJNYAN SAMAL @ BIJNYA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
229	D-WP(C)/55391/2025 WP(C)/180/2026	BINOD BIHARI SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
230	D-WP(C)/49979/2025 WP(C)/181/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	ARUN KUMAR ROUT VS	// 0 //
231	D-WP(C)/52781/2025 WP(C)/182/2026	MADHUSMITA CHHOTRAY VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
232	D-WP(C)/74/2026 WP(C)/183/2026	SARALA NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
233	D-WP(C)/54289/2025 WP(C)/184/2026	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	MANMEET SING ARORA VS	// 0 //
234	D-WP(C)/72/2026 WP(C)/185/2026	BINOD KUMAR NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
235	D-WP(C)/48037/2025 WP(C)/186/2026	KALPANA SAHOO VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //
236	D-WP(C)/50714/2025 WP(C)/187/2026	BINOD BIHARI TRIPATHY VS STATE OF ODISHA	VS	// 0 //
237	D-WP(C)/54369/2025 WP(C)/188/2026	JYOTI RANJAN SAHOO VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
238	D-WP(C)/52950/2025 WP(C)/189/2026	KAVI SANGRAM KESHARI SATPATHY VS	BIJAYALAXMI SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/26/2026 WP(C)/190/2026	STATE OF ODISHA PUSPANJALI MOHANTY VS	KABIRAJ PRADHAN VS	// // 0
240	D-WP(C)/54396/2025 WP(C)/191/2026	STATE OF ODISHA AMITAV CHANDA VS	AKHAND VS	// // 0
241	D-WP(C)/53084/2025 WP(C)/192/2026	ODISHA INFORMATION COMMISSION, BBSR MINATI DAS VS	RAMA CHANDRA JENA VS	// // 0
242	D-WP(C)/54753/2025 WP(C)/193/2026	STATE OF ORISSA BIDHUBHUSAN MISHRA VS	SUSANTA KUMAR BARAL VS	// // 0
243	D-WP(C)/55181/2025 WP(C)/194/2026	STATE OF ODISHA DILIP MINZ VS	RASHMI NARAYAN PATNAIK VS	// // 0
244	D-WP(C)/52374/2025 WP(C)/195/2026	THE DIRECTOR IN CHARGE SAIL, ROURKELA STEEL PLANT JYOTI RUPA YADAV VS	SWAPNA KUMAR OJHA VS	// // 0
245	D-WP(C)/54986/2025 WP(C)/196/2026	STATE OF ODISHA DEEPAK SETHI VS	SRINIVAS MOHANTY VS	// // 0
246	D-WP(C)/55386/2025 WP(C)/197/2026	STATE OF ODISHA PRAPATI RANJAN BARIK VS	BRAJA MOHAN SARANGI VS	// // 0
247	D-WP(C)/55401/2025 WP(C)/198/2026	SUB COLLECTOR, JAGATSINGHPUR BICHITRANANDA OJHA VS	BRAJA MOHAN SARANGI VS	// // 0
248	D-WP(C)/55404/2025 WP(C)/199/2026	R.T.O.CHANDIKHOLE, JAJPUR KANGRESS SAHU VS	ANJAN KUMAR BISWAL VS	// // 0
249	D-WP(C)/55387/2025 WP(C)/200/2026	STATE OF ODISHA GANESWAR SUBUDHI VS	ANJAN KUMAR BISWAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/55142/2025 WP(C)/201/2026	ASHIS KUMAR SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
251	D-WP(C)/156/2026 WP(C)/202/2026	MANORANJAN PANDA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
252	D-WP(C)/55143/2025 WP(C)/203/2026	GUPTESWAR MISHRA VS DISTRICT JUDGE, NABARANGPUR	MANOJA KUMAR KHUNTIA VS	// 0 //
253	D-WP(C)/55390/2025 WP(C)/204/2026	TRILOCHAN DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
254	D-WP(C)/55252/2025 WP(C)/205/2026	SUKANTI LATA SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
255	D-WP(C)/55201/2025 WP(C)/206/2026	UMAKANTA BARAL VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
256	D-WP(C)/52870/2025 WP(C)/207/2026	BADANI NAYAK VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
257	D-WP(C)/55254/2025 WP(C)/208/2026	LAXMIDHAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
258	D-WP(C)/53693/2025 WP(C)/209/2026	SHUVAM CONSTRUCTION PVT. LTD., BHUBANESWAR VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	SATYA SMRUTI MOHANTY VS	// 0 //
259	D-WP(C)/288/2026 WP(C)/210/2026	RENUBALA SWAIN VS TATA POWER CENTRA(TPCODL) ODISHA DISTRIBUTION LTD., BHUBANESWAR	DURGA CHARAN DEY VS	// 0 //
260	D-WP(C)/430/2026 WP(C)/211/2026	GUPTESWAR PATNAIK VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/382/2026	BISWAJIT BEHERA	BHARAT BHUSAN ROUSTRAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/212/2026	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/54195/2025 WP(C)/213/2026	PRANATI JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
263	D-WP(C)/52513/2025 WP(C)/214/2026	SUBASINI SENAPATI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
264	D-WP(C)/54193/2025 WP(C)/215/2026	DIPTI RANJAN SAMANTRAY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
265	D-WP(C)/53025/2025 WP(C)/216/2026	BIBHU PRASAD SAHU VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
266	D-WP(C)/54113/2025 WP(C)/217/2026	M/S ADITYA CONSTRUCTION, BRAJRAJNAGAR, JHARSHUGUDA VS MEMBER SECY, STATE ENVIROMENT IMPACT ASSESSMENT AUTHORITY, BHUBANESWAR	LALIT KUMAR MAHARANA VS	// 0 //
267	D-WP(C)/55281/2025 WP(C)/218/2026	SIKANDAR KUMAR VS UNION OF INDIA	LINGARAJ SARANGI VS	// 0 //
268	D-WP(C)/54654/2025 WP(C)/219/2026	AMBARISH ACHARYA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
269	D-WP(C)/55193/2025 WP(C)/220/2026	MADHAB CHANDRA BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
270	D-WP(C)/54069/2025 WP(C)/221/2026	PADMANAV SAHOO VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
271	D-WP(C)/55000/2025 WP(C)/222/2026	SARITA PANI VS JAGAT JIVAN PANI	RAJJEET ROY VS	// 0 //
272	D-WP(C)/55041/2025 WP(C)/223/2026	MANORAMA SAHOO VS	GOPINATH MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/54699/2025 WP(C)/224/2026	STATE OF ODISHA NIRANJAN SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
274	D-WP(C)/55191/2025 WP(C)/225/2026	STATE OF ODISHA SRIDHAR DALEI VS	ANJAN KUMAR BISWAL VS	// // 0
275	D-WP(C)/55249/2025 WP(C)/226/2026	STATE OF ODISHA BRAJABANDHU BEHERA VS	ANJAN KUMAR BISWAL VS	// // 0
276	D-WP(C)/55356/2025 WP(C)/227/2026	STATE OF ODISHA PRAVAKAR SWAIN VS	MANAS PATI VS	// // 0
277	D-WP(C)/9/2026 WP(C)/228/2026	STATE OF ODISHA SUBHRANSU SEKHAR SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
278	D-WP(C)/55335/2025 WP(C)/229/2026	STATE OF ODISHA SARAT KUMAR BADJENA@SARAT CHANDRA BADJENA VS	AMIT PRASAD BOSE VS	// // 0
279	D-WP(C)/11/2026 WP(C)/230/2026	STATE OF ODISHA SUNIL KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// // 0
280	D-WP(C)/55317/2025 WP(C)/231/2026	STATE OF ODISHA SANJAY SRICHANDAN VS	NIHAL RATH VS	// // 0
281	D-WP(C)/55385/2025 WP(C)/232/2026	STATE OF ODISHA CHITRASEN BEHERA VS	ANJAN KUMAR BISWAL VS	// // 0
282	D-WP(C)/14/2026 WP(C)/233/2026	STATE OF ODISHA PRASANTA KUMAR SWAIN VS	SITANSU MOHAN SINGH VS	// // 0
283	D-WP(C)/55417/2025 WP(C)/234/2026	STATE OF ODISHA SUSHRI SONALI MALLIK @ ARPITA VS DEPUTY DIRECTOR, AVIATION RESEARCH CENTRE, CUTTACK	BIJAY KUMAR MOHANTY VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/54595/2025 WP(C)/235/2026	RAJENDRA KUMAR RAUTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
285	D-WP(C)/55306/2025 WP(C)/236/2026	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
286	D-WP(C)/55358/2025 WP(C)/237/2026	SANDHYARANI KANUNGO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
287	D-WP(C)/54476/2025 WP(C)/238/2026	SUSOBHAN MISHRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
288	D-WP(C)/55463/2025 WP(C)/239/2026	M/S KAYPEE ENTERPRISES, THAKURANI IRON ORE MINES, KEONJHAR VS STATE OF ODISHA	SHISHIR ROUTRAY VS	// 0 //
289	D-WP(C)/145/2026 WP(C)/240/2026	LAXMIDHAR SAHU VS THE STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
290	D-WP(C)/52377/2025 WP(C)/241/2026	INDRA PATRA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
291	D-WP(C)/55482/2025 WP(C)/242/2026	GOURA CHANDRA JENA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
292	D-WP(C)/49/2026 WP(C)/243/2026	MANAS KUMAR MOHANTA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/55526/2025 WP(C)/244/2026	PRAVAT KUMAR MISHRA VS RITES (A GOVT OF INDIA ENTERPRISE),NEW DELHI	SIDHANT DWIBEDI VS	// 0 //
294	D-WP(C)/52647/2025 WP(C)/245/2026	HDB FINANCIAL SERVICES LTD, BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
295	D-WP(C)/55263/2025	PRABHAT KUMAR KAR	SUDEEPTA KUMAR SINGH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/246/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/318/2026 WP(C)/247/2026	ANGUL SUKINDA RALIWAY LTD., KHORDHA VS THE STATE OF ODISHA	PRABIN DAS VS	// 0 //
297	D-WP(C)/46/2026 WP(C)/248/2026	KAILASH CHANDRA PANDA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
298	D-WP(C)/55244/2025 WP(C)/249/2026	BASANTA KUMAR JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
299	D-WP(C)/55407/2025 WP(C)/250/2026	PRABODHA KISHORE NANDA VS R.T.O.ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
300	D-WP(C)/52650/2025 WP(C)/251/2026	HDB FINANCIAL SERVICES LTD, BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
301	D-WP(C)/55352/2025 WP(C)/252/2026	MAMATA TRIPATHY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
302	D-WP(C)/53095/2025 WP(C)/253/2026	RADHARANI BEHERA VS SUBASH CHANDRA PANDA	SASHIBHUSAN DAS VS	// 0 //
303	D-WP(C)/53321/2025 WP(C)/254/2026	BIPIN BIHARI MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
304	D-WP(C)/143/2026 WP(C)/255/2026	PRATIMA MOHARANA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
305	D-WP(C)/53294/2025 WP(C)/256/2026	BIMALA PARIDA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
306	D-WP(C)/53323/2025 WP(C)/257/2026	AKSHAYA KUMAR BISWAL VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/53329/2025 WP(C)/258/2026	STATE OF ODISHA ADHIKARI SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
308	D-WP(C)/141/2026 WP(C)/259/2026	STATE OF ODISHA KAIBALYA SAHU VS	UPENDRA KUMAR SAMAL VS	// // 0
309	D-WP(C)/53330/2025 WP(C)/260/2026	STATE OF ODISHA SUDARSHAN BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0
310	D-WP(C)/55251/2025 WP(C)/261/2026	STATE OF ODISHA DEBENDRA KUMAR SAHU VS	AUROBINDA SAHOO VS	// // 0
311	D-WP(C)/55256/2025 WP(C)/262/2026	STATE OF ODISHA AVAYA KUMAR MOHANTY VS	ANJAN KUMAR BISWAL VS	// // 0
312	D-WP(C)/53346/2025 WP(C)/263/2026	STATE OF ODISHA SURESH CHANDRA BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0
313	D-WP(C)/53680/2025 WP(C)/264/2026	STATE OF ODISHA BISWAJIT SAHOO VS	RANJIT MOHANTY VS	// // 0
314	D-WP(C)/53349/2025 WP(C)/265/2026	STATE OF ODISHA SUBHASIS NAYAK VS	SOURAV DAS VS	// // 0
315	D-WP(C)/53795/2025 WP(C)/266/2026	STATE OF ODISHA RAJ KUMAR GOUD VS	PRAMOD KUMAR JENA VS	// // 0
316	D-WP(C)/55140/2025 WP(C)/267/2026	STATE OF ORISSA SUBHAJIT BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0
317	D-WP(C)/55389/2025 WP(C)/268/2026	STATE OF ODISHA NIRMALA DAS VS THE SUB COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/101/2026 WP(C)/269/2026	RAJKISHORE MALIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
319	D-WP(C)/81/2026 WP(C)/270/2026	CHAUBAN BHAISAL VS GOVT. OF ODISHA, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //
320	D-WP(C)/55294/2025 WP(C)/271/2026	N.RADHA MADHAB CHOUDHURY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
321	D-WP(C)/55246/2025 WP(C)/272/2026	SABITA TRIPATHY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
322	D-WP(C)/54224/2025 WP(C)/273/2026	AJAYA KUMAR PANDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
323	D-WP(C)/313/2026 WP(C)/274/2026	MURALIDHAR SWAIN VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
324	D-WP(C)/55296/2025 WP(C)/275/2026	RABINDRA KUMAR PADHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
325	D-WP(C)/374/2026 WP(C)/276/2026	KOTIYALA SURYA RAO NAIDU VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
326	D-WP(C)/425/2026 WP(C)/277/2026	JIBAN JYOTI SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
327	D-WP(C)/29/2026 WP(C)/278/2026	SURESH CHANDRA MOHANTY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
328	D-WP(C)/55134/2025 WP(C)/279/2026	MAHESWAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
329	D-WP(C)/53548/2025	PRAMOD KUMAR SAHOO	SUKANTA KUMAR NAYAK (2)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/280/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/55138/2025 WP(C)/281/2026	TEJRAJ JANI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
331	D-WP(C)/53890/2025 WP(C)/282/2026	BIJAY KALASI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
332	D-WP(C)/408/2026 WP(C)/283/2026	PRATIGNYA SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
333	D-WP(C)/54207/2025 WP(C)/284/2026	DR.SANTWANA PARIDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
334	D-WP(C)/110/2026 WP(C)/285/2026	MANAS KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
335	D-WP(C)/55315/2025 WP(C)/286/2026	SOMANATH DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
336	D-WP(C)/55301/2025 WP(C)/287/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
337	D-WP(C)/223/2026 WP(C)/288/2026	BASANTA MANJARI KAR VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
338	D-WP(C)/55319/2025 WP(C)/289/2026	CHANDESWAR BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
339	D-WP(C)/55021/2025 WP(C)/290/2026	CHUDAMANI SABAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
340	D-WP(C)/327/2026 WP(C)/291/2026	ANGUL SUKINDA RALIWAY LTD., KHORDHA VS	PRABIN DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/55502/2025 WP(C)/292/2026	THE STATE OF ODISHA CHINARI SARINA VS	TAPAN MISHRA VS	// // 0
342	D-WP(C)/236/2026 WP(C)/293/2026	THE MANAGING DIRECTOR, HR HEAD HSBC SOFTWARE DEVELOPMENT (INDIA) PVT. LTD., HYDERABAD SAMIR PARIDA VS	PRAVAT KUMAR NAYAK VS	// // 0
343	D-WP(C)/147/2026 WP(C)/294/2026	STATE OF ODISHA DHWANSAKETAN GAUD VS	SRIKHETRA MISHRA VS	// // 0
344	D-WP(C)/34/2026 WP(C)/295/2026	STATE OF ODISHA RANJAN KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
345	D-WP(C)/54877/2025 WP(C)/296/2026	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	RAKESH BEHERA VS	// // 0
346	D-WP(C)/55421/2025 WP(C)/297/2026	STATE OF ODISHA NARBHERAM EMPLOYEES UNION, DHENKANAL VS	AVIJIT PAL VS	// // 0
347	D-WP(C)/53934/2025 WP(C)/298/2026	STATE OF ODISHA SUSANTA BEHERA VS	GYANA RANJAN MAHAPATRA VS	// // 0
348	D-WP(C)/54208/2025 WP(C)/299/2026	STATE OF ODISHA RABI NARAYAN NANDA VS	BIBHU PRASAD DAS VS	// // 0
349	D-WP(C)/53176/2025 WP(C)/300/2026	STATE OF ODISHA BAMAN PARIDA VS	HRUDANANDA MOHAPATRA VS	// // 0
350	D-WP(C)/53177/2025 WP(C)/301/2026	STATE OF ODISHA SURYAMANI BEHERA VS	HRUDANANDA MOHAPATRA VS	// // 0
351	D-WP(C)/52996/2025 WP(C)/302/2026	STATE OF ODISHA PRANAKRUSHAN SETHY VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/452/2026 WP(C)/303/2026	SHANTILATA EARTH MOVERS, BHUBANESWAR VS MANAGING DIRECTOR, CATERPILLAR FINANCIAL SERVICES LTD, BENGALURU	BRAJA MOHAN SARANGI VS	// 0 //
353	D-WP(C)/55396/2025 WP(C)/304/2026	SRADHANJALI BHUTIA VS MAHANADI COAL FIELDS LTD, SAMBALPUR	ANANDA PRAKASH DAS VS	// 0 //
354	D-WP(C)/55230/2025 WP(C)/305/2026	JANHABI BRAHMA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
355	D-WP(C)/53660/2025 WP(C)/306/2026	JAYRAM BASKEY VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS	// 0 //
356	D-WP(C)/55469/2025 WP(C)/307/2026	MINATI KUMARI TRIPATHY VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
357	D-WP(C)/441/2026 WP(C)/308/2026	ASISH KUMAR ROUT VS SUPERINTENDENT OF POLICE, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
358	D-WP(C)/53673/2025 WP(C)/309/2026	DIBYA KUMAR BAGHSINGH VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS	// 0 //
359	D-WP(C)/55516/2025 WP(C)/310/2026	SRIKRUSHNA PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
360	D-WPCRL/40502/2025 WPCRL/1/2026	TRUPTI MAYEE DALAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
361	D-WPCRL/78/2026 WPCRL/2/2026	BHAGYADHAR SWAIN VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	BALIANTA P.S. /457 /2025 0 //
362	D-ABLAPL/39654/2025 ABLAPL/100/2026	DR. SARADA PRASANNA RAY VS STATE OF ODISHA	SATYASHREE BARAL VS	DHENKANAL TOWN /892 /2025 0 //
363	D-ABLAPL/134/2026	PARAMANANDA NAYAK @ PARAMANDA NAYAK	DEBASIS SAHOO	DAITARI /131 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/101/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/138/2026 ABLAPL/102/2026	DHANESWER BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /207 /2024 () //
365	D-ABLAPL/140/2026 ABLAPL/103/2026	RAJESH MISHRA VS STATE OF ODISHA	SIDHARTHA DAS VS	LOISINGHA(BOLANGIR) /346 /2025 () //
366	D-ABLAPL/180/2026 ABLAPL/104/2026	BRAJANATH MISHRA VS STATE OF ODISHA	SANKET KANUNGO VS	/ /0 () //
367	D-ABLAPL/39724/2025 ABLAPL/105/2026	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	TIRTOL /628 /2025 () //
368	D-ABLAPL/179/2026 ABLAPL/106/2026	SHIBASHIS @ SIBASIS PANDA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	KAMAKHYANAGAR /556 /2024 () //
369	D-ABLAPL/39782/2025 ABLAPL/107/2026	BABULA SAHU @ BABUN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAGDIA /160 /2025 () //
370	D-ABLAPL/40200/2025 ABLAPL/108/2026	RAGHUNATH SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHANDAGIRI P.S. /320 /2025 () //
371	D-ABLAPL/32/2026 ABLAPL/109/2026	DIBAKAR BAGCHI VS STATE OF ODISHA	SANGRAMJIT PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU () //
372	D-ABLAPL/40352/2025 ABLAPL/110/2026	PARBATI PAIKRAY VS STATE OF ODISHA	BIDYADHAR MANSING VS	TANGI (KHURDA) /718 /2025 () //
373	D-ABLAPL/102/2026 ABLAPL/111/2026	VINOD SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /1139 /2025 () //
374	D-ABLAPL/1/2026 ABLAPL/112/2026	SUKUTA JENA @ SUKUTA @ UMAKANTA DALEI VS	RAJENDRA NARAYAN ROUT VS	SIMULIA /154 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/130/2026 ABLAPL/113/2026	STATE OF ODISHA RAJEEB LOCHAN SAHOO @ RAJA VS	NIKUNJA KUMAR ROUT VS	// GOBINDAPUR /1 /2026 ()
376	D-ABLAPL/272/2026 ABLAPL/114/2026	STATE OF ODISHA HARISH PAHARIA VS	PRASANTA KUMAR ROUSTRAY VS	// // S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
377	D-ABLAPL/37961/2025 ABLAPL/115/2026	STATE OF ODISHA GOBINDA KAHANRA VS	DEBASIS MOHAPATRA VS	2(B)CC/0000006/2025 PHULBANI SADAR /67 /2025 ()
378	D-ABLAPL/39581/2025 ABLAPL/116/2026	STATE OF ODISHA JAYANTA MIRDHA VS	BIJAYA KUMAR RAGADA VS	// SASON /330 /2025 ()
379	D-ABLAPL/40541/2025 ABLAPL/117/2026	STATE OF ODISHA BIRANCHI NARAYAN DEHURI @ DEHURY VS	ANJAN KUMAR BISWAL VS	// BALASORE VIGILANCE /16 /2019 SPECIAL JUDGE, VIGILANCE, BARIPADA
380	D-ABLAPL/40588/2025 ABLAPL/118/2026	STATE OF ODISHA(VIG.) ASISH MISHRA VS	BINAYA BHUSAN ROUSTRAY VS	GR/0000005/2019 / /0 ()
381	D-ABLAPL/21/2026 ABLAPL/119/2026	STATE OF ODISHA SATIPRAVASINI PANDA VS	MANORANJAN MOHAPATRA VS	// LALBAG /484 /2025 ()
382	D-ABLAPL/17/2026 ABLAPL/120/2026	STATE OF ODISHA BHARAT SETHI @ BHARAT KUMAR SETHI VS	RAJENDRA NARAYAN ROUT VS	// BHADRAK RURAL /777 /2025 ()
383	D-ABLAPL/99/2026 ABLAPL/121/2026	STATE OF ODISHA PRAKASH MALLICK @ PRAKASH CH. MALLICK VS	SMRUTI RANJAN NAYAK VS	// ASTARANGA /250 /2025 ()
384	D-ABLAPL/40821/2025 ABLAPL/66/2026	STATE OF ODISHA KHIROD KUMAR SINGH VS	ASHOK KUMAR JENA VS	// JAGATPUR /749 /2025 ()
385	D-ABLAPL/26/2026 ABLAPL/67/2026	STATE OF ODISHA SUSHANT @ SUSANT KUMAR MAHARANA VS	BISWAJIT SAHOO VS	// ITAMATI /423 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/40258/2025 ABLAPL/68/2026	DEBASISH DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADAGODA P.S. /390 /2017 () //
387	D-ABLAPL/40260/2025 ABLAPL/69/2026	PRAVAT KUMAR KHILAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	BYREE /311 /2025 () //
388	D-ABLAPL/36/2026 ABLAPL/70/2026	BIJAYA KUMAR DAS VS STATE OF ODISHA	NISHIKANTA MISHRA VS	PIPLI /780 /2025 () //
389	D-ABLAPL/45/2026 ABLAPL/71/2026	NRUSINGHA CHARAN PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	BALANGA /101 /2023 () //
390	D-ABLAPL/39562/2025 ABLAPL/72/2026	SWARNALATA TRIPATHY VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	EOW,BHUBANESWAR /12 /2021 () //
391	D-ABLAPL/40307/2025 ABLAPL/73/2026	KAMALAKANTA BISWAL @ HAGARA VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000661/2025
392	D-ABLAPL/40256/2025 ABLAPL/74/2026	MANOJ MAHALIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BANSADA /91 /2025 () //
393	D-ABLAPL/40468/2025 ABLAPL/75/2026	PRADEEP KUMAR BARIK VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	PURIGHAT /396 /2025 () //
394	D-ABLAPL/40456/2025 ABLAPL/76/2026	BABLU ROUT@BABUL ROUT VS STATE OF ODISHA	KASHINATH PATTANAIK VS	PAHALA /445 /2025 () //
395	D-ABLAPL/40684/2025 ABLAPL/77/2026	MANAS RANJAN SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	LEPHRIPADA /109 /2024 () //
396	D-ABLAPL/38/2026 ABLAPL/78/2026	PRASHANT KUMAR PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KANIHA /416 /2025 () //
397	D-ABLAPL/13/2026	SAKUNTALA GIRI	SURESH CHANDRA PRADHAN	MARINE PS AT JAMBO /248 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/79/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/40/2026 ABLAPL/80/2026	M.D. MUSTAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	NUAGAON /241 /2025 () //
399	D-ABLAPL/23/2026 ABLAPL/81/2026	PRAKASH KUMAR MAHANTY @ PRAKASH KUMAR MOHANTY VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KHANTAPADA /169 /2025 () //
400	D-ABLAPL/42/2026 ABLAPL/82/2026	M.D. MUSTAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	NUAGAON /243 /2025 () //
401	D-ABLAPL/24/2026 ABLAPL/83/2026	MANOJ NAYAK @ MANOJ KUMAR NAYAK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	JAGATPUR /729 /2025 () //
402	D-ABLAPL/46/2026 ABLAPL/84/2026	SUBASH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /352 /2025 () //
403	D-ABLAPL/56/2026 ABLAPL/85/2026	MIR CHANDBABU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHAMNAGAR /300 /2025 () //
404	D-ABLAPL/58/2026 ABLAPL/86/2026	SHASHI BAG @ SASHI BAG VS STATE OF ODISHA	UMAKANTA BARIK VS	KEGAON /18 /2025 () //
405	D-ABLAPL/50/2026 ABLAPL/87/2026	NAGESWARI MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /179 /2025 () //
406	D-ABLAPL/79/2026 ABLAPL/88/2026	SUMIT BAG VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	PUINTALA /331 /2025 () //
407	D-ABLAPL/64/2026 ABLAPL/89/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BASTA /483 /2025 () //
408	D-ABLAPL/80/2026 ABLAPL/90/2026	DEBASIS NAIK VS	MANORANJAN DAS VS	MOTANGA /498 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/98/2026 ABLAPL/91/2026	STATE OF ODISHA PABITRA PRADHAN VS	BISWARANJAN DALAI VS	// KRUSHANANDAPUR /161 /2025 ()
410	D-ABLAPL/39742/2025 ABLAPL/92/2026	STATE OF ODISHA GOURANGA CHANDA VS	DHARMENDRA SETHY VS	// OUPADA /178 /2025 ()
411	D-ABLAPL/39777/2025 ABLAPL/93/2026	STATE OF ODISHA BIKASH RAULA VS	PRASANTA KUMAR PANDA VS	// K.NUAGAON /388 /2025 ()
412	D-ABLAPL/40212/2025 ABLAPL/94/2026	STATE OF ODISHA SHAIK MOUDDIN @ SK. MODDIN @ MOHIN VS	AKSHAYA KUMAR JENA VS	// NIALI /300 /2020 ()
413	D-ABLAPL/40024/2025 ABLAPL/95/2026	STATE OF ODISHA BRAMHANANDA SAHU @ SAHOO @ TUKU VS	BIKRAM KESHARI RAJ VS	// / /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000041/2025
414	D-ABLAPL/40559/2025 ABLAPL/96/2026	STATE OF ODISHA PURNANGA BHUSHAN PATTANAIAK @ PURNANGA PATTANAIAK VS	SANJIB KUMAR BHANJADEO VS	TOMANDO /378 /2025 ()
415	D-ABLAPL/39973/2025 ABLAPL/97/2026	STATE OF ODISHA KARUNAKAR SETHY VS	CHHABI BEHERA VS	// CHOUDWAR /737 /2025 ()
416	D-ABLAPL/40818/2025 ABLAPL/98/2026	STATE OF ODISHA TRIPATI BEHERA VS	PRASANTA KUMAR PANDA VS	// JARADA /21 /2025 ()
417	D-ABLAPL/72/2026 ABLAPL/99/2026	STATE OF ODISHA NABA KISHORE SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// TALCHER TOWN /1042 /2025 () //